

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 88 OF 2012 (FOR PREL. HEARING)

DEEPIKA SRIVASTAVA Petitioner(s)

VERSUS

SAPAN KHARE Respondent(s)

(With appln(s) for ex-Parte stay,exemption from filing O.T. and
office report))

Date: 30/01/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MRS.JUSTICE GYAN SUDHA MISRAFor Petitioner(s) Mr. Lokesh Choudary, Adv.
Mr. Sanpreet Singh Ajmani, Adv.
Mr. Sandeep Malik, Adv.
Mr. Aneesh Sharma, Adv.
Mr. Harsh Vardhan Surana,AOR.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

In the meantime, there will be stay of
further proceedings in RS No.482 of 2011,(Sapan
Khare Vs. Deepika Srivastava) pending before the
Civil Judge (Sr. Division), Bahraich, Uttar
Pradesh.(Sheetal Dhingra) (Renuka Sadana)
COURT MASTER COURT MASTER